

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(17)



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/584/ (IB)/2017
NAME OF THE PETITIONER(S) : MITCON CONSULTANCY & ENGINEERING SERVICES LTD
NAME OF THE RESPONDENT(S) : AL AMEEN GREEN ENERGY PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

M. L. GANESH	 operational creditor	
Sai Vihari	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. Counsel for respondent filed counter and prayed time for making submissions. Time extended at request. Put up on 13.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc